

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 201.
TO BE ANSWERED ON FRIDAY, THE 21ST JULY, 2023.**

FDI IN ANDHRA PRADESH

201. Shri Kanakamedala Ravindra Kumar:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of Foreign Direct Investment (FDI) that has come to the State of Andhra Pradesh since May, 2019;
- (b) whether Government is aware that there has been a drastic reduction in FDI in the State of Andhra Pradesh since May, 2019 resulting into lesser employment generation and job opportunities;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a):** The total Foreign Direct Investment (FDI) inflow includes equity inflow, equity capital of unincorporated bodies, re-invested earnings, and other capital. The State-wise details are maintained only for equity component of total FDI inflow since October, 2019. The details of FDI equity inflow that have come to the State of Andhra Pradesh since October, 2019 till March, 2023 are as under:

Sr. No.	Financial Year	FDI equity inflow(Amount in USD million)
(1)	(2)	(3)
1	2019-20 (Oct.2019 to March, 2020)	200.97
2	2020-21	85.85
3	2021-22	224.96
4	2022-23	284.22

- (b):** No such reduction has been observed. There was a temporary dip in the FY 2020-21 which may have been due to the COVID-19 pandemic. In fact, Andhra Pradesh has recorded an all time high FDI of 284.22 USD Million in FY 2022-23. FDI inflows into a country (and consequently to any state) depend on a host of factors such as availability of natural resources, market size, infrastructure, political and investment climate, macro-economic stability and investment decision of foreign investors.

- (c) & (d):** Do not arise.
